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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	TP 35/16	For Orders	397/398	Mrs. Mangala Yuva- raj Nakade & Anr. Vs. Shree Basavesh- wara Agro Foods Processing Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	B. B. PAREKH 9322238925	Petitioner	B. B. Parekh
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2. R. VENKATARAMANAN. CA.

M. 9447060260
On behalf of Adv.

MR. SABARIDAS -
(ADVOCATE)

Respondent - No. 7
Unity Registration
Company - Fin. Adviser

R. Venkataramanan

Counsel for petitioner is present. He has reported that CA 01-14 is pending for which he is seeking for substitute service on the Bank Manager, Mr. Rajeev Pradhan and also the Indian Bank.

Registry is directed to list CA 01/14 along with the main petition and all connected papers thereto by the next date of hearing. Representative of R. Venkataramanan is present and he requested time.

List it on 03.07.2017.

MEMBER (J)

MEMBER (T)